

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No.742 of 2013

Dated : 14th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Arun Kumar Datta

....Appellant(s)

Versus

Delhi Electricity Regulatory Commission. &Anr.Respondent(s)

Counsel for the Appellant(s): Ms. Swapna Seshadri
Mr. Anand K. Ganesan, Amicus Curiae

ORDER

The Amicus Curiae counsel seeks some time to file an additional affidavit with regard to the maintainability as well as for waiver of court fee. Accordingly, she is directed to file the same on or before 22.05.2013 after serving copy on the other side.

Post the matter on **27.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/sm